

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
THURSDAY, THE 23RD DAY OF APRIL 2020 / 3RD VAISAKHA, 1942
WP(C) TMP NO. 121 OF 2020**

Petitioner:-

Ahalia School of Engineering and Technology,
Ahalia Health Heritages and Knowledge,
Ahalia Campus, Kozhippara P.O. - 678557,
Palakkad District, Represented by A.G. Ajith Prasad,
Trustee, Ahalia International Foundation.

***By Advs.George Poonthottam (Sr.)
Smt. Nisha George***

Respondents:-

1. State of Kerala, Represented by the Secretary to Government, Department of Higher Education, Government Secretariat, Thiruvananthapuram-695 001.
2. APJ Abdul Kalam Technological University, CIT Campus, Alathara Road, Ambady Nagar, Thiruvananthapuram – 695016, Represented by the Registrar.

By
Government Pleader Sri. Harish

This writ petition having come up for admission on 23.04.2020, the court on the same day passed the following:

ORDER

~ ~ ~ ~ ~

Dated this the 23rd day of April, 2020

The respondents to get instructions.

Post on 18.05.2020.

N. NAGARESH, JUDGE

Appendix

Petitioner's Exhibits:

- Exhibit-P1.** True copy of the Notification No. KTU/A/456/2015(1) dated 25.04.2015 issued by the 2nd Respondent University.
- Exhibit-P2.** True copy of the Notification No. KTU/A/456/2016(1) dated 28.03.2016 issued by the 2nd Respondent University.
- Exhibit-P3.** True copy of the Notification No. KTU/A/456/2016 dated 12.01.2017 issued by the 2nd Respondent University.
- Exhibit-P4.** True copy of the Notification No. KTU/A/456/2018 dated 21.02.2018 issued by the 2nd Respondent University.
- Exhibit-P5.** True copy of the Order/Communication No. KTU/A/456/2015 dated 15.05.2019 passed by the 2nd Respondent University.
- Exhibit-P6.** True copy of the Notification No. KTU/A/456/2015 dated 12.03.2020 issued by the 2nd Respondent University.
- Exhibit-P7.** True copy of the screen shot taken from the website of the respondent University, which shows the fee.